

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 20.04.2017

ORDER NO. 58 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 55/2017 for CESTAT Delhi** to the extent indicated below:-

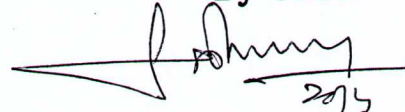
On 21.04.2017 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Sh. Ashok K. Arya, Member (T) will hear the following Part-heard matter :

C/52289/2015

On 21.04.2017 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) will hear the following ROM/ part-heard matters, after the specially assigned Division Bench matter is over :

E/ROM/50187/2017 in E/53216/2015
E/1614/2010-SM
E/52630-52632/2015-SM
E/55754/2014-SM

By Order



(A. Mohan Kumar)
Registrar

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Dy. Registrar